

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.07.2026

ORDER NO. 87 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 73 (revised) of 2026 for CESTAT, Chennai from 03.08.2026 to 05.08.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.08.2026 to 05.08.2026	Ms. Hemambika R Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

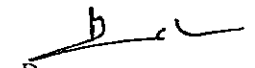
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.07.2026

ORDER NO. 88 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 75 of 2026 for CESTAT, Allahabad from 13.07.2026 to 17.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.07.2026 to 17.07.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. K. Anpzhakan, Hon'ble Member (Technical)	Customs, Excise and Service Tax matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, Kolkata/Allahabad/P.A to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR). Allahabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.07.2026

ORDER NO. 89 of 2026

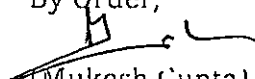
Hon'ble Officiating President, CESTAT is pleased to partially modify roster order no. 74 of 2026 for CESTAT, New Delhi on 14.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.07.2026	Dr. Rachna Gupta, Hon'ble Officiating President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: ST/52447/2015 and ST/52121 & 52471/2018 M/s. Airef Engineers Pvt. Ltd. vs. Commissioner Service Tax, Delhi-III & Pr. Commissioner, , CGST & Central Excise, North Delhi ST/51374/2017 M/s. Iris Computers Ltd. vs. Commissioner of Service Tax Delhi-III

Note.

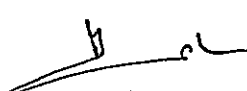
1. On this date, the DB matters may be heard after the hearing of Larger Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar